

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. ECI/PN/30/2024

21.03.2024

PRESS NOTE

Public disclosure by ECI of the data relating to electoral bonds as supplied by the State Bank of India today ie 21st March 2024

In compliance of Hon'ble Supreme Court's directions, contained in its order dated Feb 15, March 11, 2024 and March 18, 2024 (in the matter of WPC NO.880 of 2017), the State Bank of India (SBI) has provided the data pertaining to the electoral bonds to the Election Commission of India (ECI) today ie March 21, 2024.

The Election Commission of India has uploaded the data on electoral bonds on its website as received from SBI on "as is where is basis". The data as received from SBI can be accessed at this url: <https://www.eci.gov.in/candidate-politicalparty>



Anuj Chandak

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